r>Title: Introduction of Export-Import Bank of India (Amendment) Bill, 1998. Motion for Consideration - adopted

11.03 hrs

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): Sir, I beg to move for leave to introduce a Bill further to amend the Export-Import Bank of India Act, 1981.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Export-Import Bank of India Act, 1981."

The motion was adopted.

SHRI YASHWANT SINHA: Sir, I introduce the Bill.

<sup>\*</sup>Published in the Gazette of India, Extraordinary, Part-II, Section-2, dated 30.7.98.